

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **05th** day of **March**, 2018

Present :

**Hon'ble Dr. Murtaza Ali, Member-J
Hon'ble Mr. Gokul Chandra Pati, Member-A**

**CCP/330/00186/2017
in
Original Application No.1715 of 2014**

Mohd. Hasan S/o Late Syed Hasan R/o 200/5 Vijay Nagar
Kanpur Nagar, Presently R/o KW-82, Near J.K. Ashiyana
Gause Nagar, Kareli, Allahabad.

.....Applicant.

By Advocate – Shri S.M. Ali

V E R S U S

Shri Sanjay Mitra posted as Secretary, Ministry of Defence,
/D(Fy-II), Sena Bhawan, New Delhi-110011.

.....Respondent.

By Advocate : Shri R.K. Srivastava

O R D E R

By Hon'ble Dr. Murtaza Ali, Member-J :

Learned counsel for the applicant submitted that order
of this Tribunal has already been complied with and therefore

he does not wish to press this contempt petition. Accordingly, the contempt petition is dismissed. Notice is discharged.

Member-A

Member-J

RKM/